

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 20 OF 2016 & IA NO. 50 OF 2016

APPEAL NO. 26 OF 2016 & IA NO. 72 OF 2016

APPEAL NO. 297 OF 2016

APPEAL NO. 01 OF 2016

APPEAL NO. 09 OF 2016 & IA NO. 113 OF 2016

Dated: 11th April, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

APPEAL NO. 20 OF 2016 & IA NO. 50 OF 2016

**Uttar Pradesh Power Transmission Corporation Ltd. Appellant(s)
& Ors.**

Vs.

Central Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. Mohd. Altif Mansoor
Mr. Puneet Mundra
Mr. Sunil Rai

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

APPEAL NO. 26 OF 2016 & IA NO. 72 OF 2016

State Load Despatch Center, Delhi Appellant(s)

Vs.

Central Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Ms Swapna Seshari
Mr. Ashwin Ramanathan
Mr. Naveen Goel a/w
Mr. S.K. Sinha &

Mr. P.K. Shandilya (Rep.)

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1
 Ms. Jayantika Singh
 Mr. Rajiv Porwal for NRLDC

APPEAL NO. 297 OF 2016

Punjab State Transmission Corporation Ltd. Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Shubham Arya
 Mr. Polkit Agarwal

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1
 Ms. Jayantika Singh
 Mr. Rajiv Porwal for NRLDC

APPEAL NO. 01 OF 2016

Chairman-Cum-Managing Director, Rajasthan Appellant(s)
Rajya Vidyut Prasaran Nigam Ltd. & Anr.
Vs.
Central Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Pradeep Misra

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1
 Ms. Jayantika Singh
 Mr. Rajiv Porwal for R-2

APPEAL NO. 09 OF 2016 & IA NO. 113 OF 2016

Delhi Transco Ltd. Appellant(s)
Vs.
Central Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Ms Swapna Seshari
Mr. Ashwin Ramanathan
Mr. P.K. Shandilya (Rep.)

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1
Ms. Jayantika Singh
Mr. Rajiv Porwal for NRLDC

ORDER

We have heard Mr. K.S. Dhingra, learned counsel appearing for Respondent No.1.

List these matters for rejoinder submissions on **24.05.2018**. In the meantime, interim order, if any, to continue.

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor)
Technical Member

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